

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 305
(IB)-661(PB)/2021
New IA- 1323/2024

IN THE MATTER

DBS Bank Ltd (DBIL)

...

Applicant/Petitioner

Versus

M/s. Vyam Technologies Ltd.

...

Respondent

Under Section: 7 of (IBC) CIRP

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Adv. Prafful Saini, Adv. Harshit Khare i.e. Ritu
Rastogi in IA No. 1323/2024

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

Sd/-
(COURT OFFICER)